



F. No.: 10/14/2024/Estt./NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

02nd& 03rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, C.G.O. Complex, Lodhi Road, New Delhi-110003.

Date: 16th April, 2026

**OFFICE ORDER
(No.:053/2026)**

In pursuance of O.M. No.: 12/1/2022- JCA dated 06th April, 2026 issued by the Department of Personnel & Training, Ministry of Personnel, Public Grievances & Pensions, Government of India and with the approval of the Competent Authority, it is hereby informed to all concerned that the National Company Law Appellate Tribunal, Chennai Bench, Chennai and its Registry/ Office shall remain closed on 23rd April, 2026 (Thursday) on account of General Election to the Legislative Assembly of Tamil Nadu, 2026.

By Order of Hon'ble Chairperson

(Raj Kumar)
Registrar, NCLAT

Copy to:

All concerned.